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[Shri R. M. Hajarnavis: J to lay on the Table a copy each of the following Reports: -

- (i) Nineteenth Report (May, 1961) of the Commission on the Administrator General's Act, 1913. [Placed in Library. See No. LT-3271/61.]
- (ii) Twentieth Report (May, 1961) of the Law Commission on the Law of Hire-Purchase. [Placed in Library. See No/LT-3273/61.]

THE CONDUCT OF ELECTIONS RULES, 1961

SHRI R M. HAJARNAVIS: Sir, I also beg to lay on the Table, under subsection (3) of section 169 of the Representation of the People Act, 1951, a copy of the Ministry of Law Notification S.O. No. 859, dated the 15th April, 1961, publishing the Conduct of Elections Rules, 1961. [Placed in Library. See No. LT-2939/61.]

ANNUAL ACCOUNTS (1959-60) OF THE **EMPLOYEES' STATE INSURANCE CORPORATION** AND AUDIT REPORT THEREON

THE DEPUTY MINISTER OF LABOUR AND EMPLOYMENT AND PLANNING (SHRI L. N. MISHRA): Sir, I beg to lay on the Table, under section 36 of the Employees' State Insurance Act, 1948, a copy of the Annual Accounts of the Employees' State Insurance Corporation for the year 1959-60, together with the Audit Report thereon. [Placed in Library. See No. LT-3283/61.]

REPORT (1960-61) OF THE COAL MINES RESCUE STATIONS COMMITTEE, DHANBAD

SHRI L. N. MISHRA: Sir, I also beg to lay on the Table a copy of the Annual Report of the Coal Mines Rescue Stations Committee, Dhanbad, for the year 1960-61. [Placed in Library. See No. LT-3282/61.]

THE COAL MINES RESCUE (AMENDMENT) **RULES, 1961**

SHRI L. N. MISHRA: Sir, I also beg to lay on the Table, under sub-section

(?) of section 59 of the Mines Act, 1952, a copy of the Ministry of Labour and Employment Notification G.S.R. No. 1352, dated the 26th October, 1961, publishing the Coal Mines Rescue (Amendment) Rules, 1961. [Placed in Library. See No. LT-3281/61.]

NOTIFICATIONS UNDER THE INDIAN TELEGRAPH ACT, 1885

THE MINISTER OF TRANSPORT AND COMMUNICATIONS (DR. P. SUBBARAYAN) : Sir, I beg to lay on the Table, under subsection (5) of section 7 of the Indian Telegraph Act, 1885, a copy each of the following Notifications of the Ministry of Transport and Communications (Department of Communications and Civil Aviation-Posts and Telegraph* Board): —

- (i) Notification S.O. No. 119, dated the 6th January, 1961, publishing the Indian Telegraph (Amendment) Rules, 1961. [Placed in Library. See No. LT-2647/61.]
- Notification S.O. No. 3067. dated the 13th December, 1960, publishing the Indian (Amendment) Telegraph Rules, 1960. [Placed in Library. See No. LT-2853/61.]
- (iii) Notification S.O. No. 1018, dated the 25th April, 1961, publishing the (Third Indian Telegraph Amendment) Rules, 1961.
- (iv) Notification S.O. No. 1067, dated the 1st May, 1961, publishing the Indian Telegraph (Fourth Amendment) Rules, 1961.
- (v) Notification G.S.R. No. 701, dated the 12th May, 1961, publishing the Telegraph Indian Amendment) Rules, 1961.
- (vi) Notification G.S.R. No. 825, dated the 16th June, 1961, publishing the Telegraph Indian (Sixth Amendment) Rules, 1961.